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CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH

C.P. No.532/2002
IN
O.A. No.1386/2000

New Delhi, this the 1st day of April, 2003

Hon'ble Shri Kuldip Singh, Member (J)
Hon'ble Shri Govindan S. Tampi, Member (A)

Shri Suresh Kumar S/o Shri Chandan Singh,
R/o House No.76, Pochanpur Rd.,
Palam Village, New Delhi.

....Petitioner
(By Advocate : Shri T.C. Aggarwal)

Versus

1. Shrimati Sashi Misra
Secretary, Indian Council
of Agricultural Research,
Krishi Bhavan, New Delhi-1.
2. Dr. Punjab Singh, I.C.A.R.
Director General, Indian Council of
Agricultural Research,
Krishi Anusandhan Bhawan,
Pusa,
New Delhi-12.

....Respondents
(By Advocate : Shri B.S. Mor)

ORDER (Oral)

By Shri Kuldip Singh, Member (J) :

Learned counsel for the petitioner seeks permission to withdraw the Contempt Petition since the respondents have approached the High Court.

The Contempt Petition is dismissed as withdrawn.

(Govindan S. Tampi)
Member (A)


(Kuldip Singh)
Member (J)

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